

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 553 of 2019

In the matter of:

IDBI Bank

....Appellant

Vs.

Mamta Binani & Ors.

....Respondents

Present

For Appellant:

Mr. Abhinav Vasisht, Sr. Adv. alongwith Ms. Nishtha Chaturvedi & Ms. Akshita Sachdeva.

For Respondents:

Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Mr. Abhijeet Sinha, Mr. Aditya Shankar, Ms. Sreenita Ghosh & Mr. Akshat Hansaria, Advocates.

Ms. Mamta Binani, Advocate for R-1.

Ms. Natasha Garg, Mr. Abhimanyu Bhandari, Mr. Shreyas Edupuganti & Mr. Rishav Banerjee, Advocates for R-2.

Ms. Manasi Chatpalliwar & Mr. Amit Mishra, Advocates for ICICI.

Mr. Saikat Sarkar, For RP.

With

Company Appeal (AT) (Ins) No. 982 of 2019

In the matter of:

Deccan Chronicle Marketeers & Ors.

....Appellants

Vs.

Deccan Chronicle Holdings & Anr.

...Respondents

Present

For Appellants:

Mr. Uday Holla, Sr. Adv. alongwith Ms. Krutika Raghavan.

For Respondents:

Mr. Abhinav Vasisht, Sr. Adv. alongwith Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Mr. Abhijeet Sinha, Ms. Sreenita Ghosh, Ms. Akshita Sachdeva & Mr. Aditya Shukla, Advocates.

Mr. Abhimanyu Bhandari, Sr. Advocate alongwith Ms. Natasha Garg, Mr. Shreyas Edupuganti & Mr.

Rishav Banerjee, Advocates for R-2.

Ms. Nishtha Chaturvedi (Intervener).

ORDER
(Virtual Mode)

17.09.2020: At the request of Learned Senior Counsel for the Appellant/ IDBI Bank in Company Appeal (AT) (Ins.) No. 553 of 2019, for continuation of arguments the matter is adjourned to **24th September, 2020**.

In the meanwhile, Mr. Rishav Banerjee Learned Counsel appearing for the Resolution Applicant is permitted to file the 'Compilation of Judgement(s)'.

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/ Md